

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2873
ANSWERED ON:29.08.2012
ARREST ON CORRUPTION CHARGES
Virendra Kumar Shri

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Central Bureau of Investigation has recently arrested some senior officers of Income Tax Department in an alleged bribery case;
- (b) If so, the details thereof;
- (c) Whether the Government has taken any action against the guilty;
- (d) If so, the details thereof; and
- (e) If not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Yes, Sir.
- (b) Three Group `A` officers and one Inspector of Income-Tax were recently arrested by CBI on 4.6.2012.
- (c)&(d) Yes, Sir. The matter is under investigation. The officers have been placed under suspension, pending investigation.
- (e) Does not arise in view of (c) and (d) above.